



आयकर अपीलीय अधिकरण, आगरा न्यायपीठ, आगरा
केन्द्रालय, 63/4, सी.जी.ओ. कॉम्प्लेक्स, संजय प्लेस,
आगरा, 282002

ईमेल:- agra.bench@itat.nic.in

फोन सं. 0562-2523166

Date 08.08.2025

NOTICE

**Constitution: - Shri M. Balaganesh, Hon'ble A.M. &
Shri Sunil Kumar Singh, Hon'ble J.M.**

**Link of Video Conferencing of Bench from 18.08.2025 to 22.08.2025
at 10:30 A.M.**

(Both Division and SMC Bench)

Note:- SMC cases will be heard by the Hon'ble Accountant Member.

Court Room No.	Meeting link for joining through Virtual mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1	https://itatagra.my.webex.com/meet/agra.bench	2642 578 7570

1. The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.
2. Link will be open at-least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels/DR appearing before the Hon'ble Court through video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is Strictly prohibited.
8. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing through Virtual Mode.

For Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, AGRA**CAUSE LIST OF SMC BENCH FOR 18-AUGUST-2025 (MONDAY)****BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER****IN VIRTUAL HEARING**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 133/AGR/2016	2004-05	[A] THE VIJAYPUR PUBLIC CARRIER OPERATORS UNIONS	
2	ITA 134/AGR/2016	2005-06	[A] THE VIJAYPUR PUBLIC CARRIER OPERATORS UNION	
3	ITA 135/AGR/2016	2006-07	[A] THE VIJAYPUR PUBLIC CARRIER OPERATORS UNION	
4	ITA 316/AGR/2024	2016-17	[A] SHARAD MAHESHWARI	
5	ITA 452/AGR/2024	2017-18	[A] SARVESH KUMAR	
6	ITA 59/AGR/2025	2017-18	[A] PRASHANT GUPTA L/H OF LATE SURENDRA KUMAR GUPTA	
7	ITA 117/AGR/2025	2010-11	[A] JAY SINGH	
8	ITA 118/AGR/2025	2016-17	[A] ANKUR RICE INDUSTRIES PVT LTD.	
9	ITA 127/AGR/2025	2017-18	[A] VIJAY PRATAP SINGH CHAUHAN	
10	ITA 178/AGR/2025	2017-18	[A] GUFARAN	
11	ITA 179/AGR/2025	2011-12	[A] HARISH CHANDER KATYAL	
12	ITA 181/AGR/2025	2017-18	[A] MOHAMMAD KHAN	
13	ITA 182/AGR/2025	2017-18	[A] GIRDHARI LAL KEDAR NATH SINGHAL	
14	ITA 183/AGR/2025	2018-19	[A] DHARMVIR SINGH	
15	ITA 193/AGR/2025	2012-13	[A] DIWAKAR GUPTA	
16	ITA 195/AGR/2025	2014-15	[A] V3 CORPORATION	
17	ITA 197/AGR/2025	2016-17	[A] HIMANSHU MITTAL	
18	ITA 292/AGR/2025	2015-16	[A] AJAY KUMAR GUPTA	
19	ITA 308/AGR/2025	2011-12	[A] VANDANA BHADOURIA	
20	ITA 309/AGR/2025	2012-13	[A] VANDANA BHADOURIA	
21	ITA 310/AGR/2025	2018-19	[A] BUNDELKHAND UNIVERSITY	
22	ITA 311/AGR/2025	2007-08	[A] SARVESH DEVI (LEGAL HEIR OF LATE MADAN LAL TOMAR)	
23	ITA 314/AGR/2025	2024-25	[A] PRAMOD KUMAR DUBEY	


Assistant Registrar
08-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, AGRA

CAUSE LIST OF DB BENCH FOR 18-AUGUST-2025 (MONDAY)

**BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER**

IN VIRTUAL HEARING

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 162/AGR/2018	2014-15	[A] SUNIL KUMAR SRIVASTAVA (R/M)	
2	ITA 37/AGR/2023	2015-16	[A] BALDEV SINGH BHADORIYA	
3	ITA 86/AGR/2024	2017-18	[A] HYDRISE FOODS PRIVATE LIMITED	
4	ITA 87/AGR/2024	2018-19	[A] HYDRISE FOODS PRIVATE LIMITED	
5	IT(SS)A 131/AGR/2023	2017-18	[A] MUSKAN SAMAJIK AVAM SHIKSHA PRASAR AVAM PRACHAR SAMITI	
6	ITA 117/AGR/2022	2014-15	[A] MUSKAN SAMAJIK AVAM SHIKSHA PRASAR AVAM PRACHAR SAMITI	
7	ITA 210/AGR/2024	2014-15	[A] MUSKAN SAMAJIK AVAM SHIKSHA PRASAR AVAM PRACHAR SAMITI	
8	ITA 211/AGR/2024	2015-16	[A] MUSKAN SAMAJIK AVAM SHIKSHA PRASAR EVAM PRACHAR SAMITI	
9	ITA 212/AGR/2024	2016-17	[A] MUSKAN SAMAJIK AVAM SHIKSHA PRASAR AVAM PRACHAR SAMITI	
10	ITA 213/AGR/2024	2017-18	[A] MUSKAN SAMAJIK AVAM SHIKSHA PRASAR AVAM PRACHAR SAMITI	
11	ITA 386/AGR/2024	2021-22	[A] OM SHRI SHUBH LABH AGRITECH PRIVATE LIMITED	
12	ITA 36/AGR/2025	2020-2021	[A] MOHD NAYEEM	
13	ITA 54/AGR/2025	2015-2016	[A] MANOJ KUMAR AGARWAL	
14	ITA 76/AGR/2025	2017-18	[A] MANOJ KUMAR AGARWAL	
15	ITA 89/AGR/2025	2013	[D] AJIT SINGH	
16	ITA 99/AGR/2025	2012-13	[D] CHITAVSAH JUTE MILLS LIMITED	
17	ITA 100/AGR/2025	2017-2018	[A] SIVENDRA SINGH CHAUHAN	
18	ITA 129/AGR/2025	2014-15	[D] RASHID LALOO	
19	ITA 185/AGR/2025	2018-19	[A] SMT VIJLA DEVI RAM LAXMAN SHARMA SHIKSHA SAMITI	
20	ITA 186/AGR/2025	2012-13	[A] MOON NETWORK PRIVATE LIMITED	
21	ITA 194/AGR/2025	2013-14	[A] CHELARAM BALWANI	
22	ITA 196/AGR/2025	2021-22	[A] AKASH GOYAL	
23	ITA 80/AGR/2025	2018-19	[A] SURENDRA KUMAR AGARWAL	
24	ITA 255/AGR/2025	2020-21	[A] SURENDRA KUMAR AGARWAL	
25	ITA 278/AGR/2025	2020-21	[A] SURENDRA KUMAR AGARWAL	
26	ITA 312/AGR/2025	2017-18	[A] SURENDRA KUMAR RAI	
27	ITA 313/AGR/2025	2017-18	[A] LAXMICHAND AND COMPANY	

Assistant Registrar
08-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, AGRA

CAUSE LIST OF DB BENCH FOR 19-AUGUST-2025 (TUESDAY)

BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER

IN VIRTUAL HEARING

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 72/AGR/2024	2016-17	[A] SHISHIR SINGH	
2	ITA 431/AGR/2024	2020	[D] SHRI RAKESH KUMAR	
3	ITA 432/AGR/2024	2023-24	[D] SHRI RAKESH KUMAR	
4	ITA 437/AGR/2024	2022-23	[D] SHRI RAKESH KUMAR	
5	ITA 447/AGR/2024	2022-23	[A] RAKESH KUMAR	
6	ITA 448/AGR/2024	2023-24	[A] RAKESH KUMAR	
7	ITA 574/AGR/2024	2022-23	[A] DIVYANK GOYAL	
8	ITA 7/AGR/2025	2020-21	[A] KASTURI DEVI	
9	ITA 8/AGR/2025	2017-18	[A] DEVEN CHAUDHRY	
10	ITA 57/AGR/2025	2018-19	[A] GOVARDHAN SINGH	
11	ITA 97/AGR/2025	2024-25	[A] PUNJABI VIRASAT	
12	ITA 98/AGR/2025	2024-25	[A] PUNJABI VIRASAT	
13	ITA 131/AGR/2025	2016-17	[A] MARSHAL SECURITY SERVICES	
14	ITA 162/AGR/2025	2017-2018	[A] SANJIV KUMAR AGARWAL	
15	ITA 163/AGR/2025	2017-18	[D] SURENDRA KUMAR GAUTAM	
16	ITA 165/AGR/2025	2015	[D] SAURABH GUPTA	
17	ITA 166/AGR/2025	2015	[D] SAURABH GUPTA	
18	ITA 167/AGR/2025	2017-18	[D] SAURABH GUPTA	
19	ITA 175/AGR/2025	2015-16	[D] AMIT SHUKLA	
20	ITA 176/AGR/2025	2015-16	[D] AMIT SHUKLA	
21	ITA 187/AGR/2025	2013-14	[D] AMIT SHUKLA	
22	ITA 188/AGR/2025	2013-14	[D] AMIT SHUKLA	
23	ITA 189/AGR/2025	2014-15	[D] AMIT SHUKLA	
24	ITA 190/AGR/2025	2014-15	[D] AMIT SHUKLA	
25	ITA 191/AGR/2025	2016-17	[D] AMIT SHUKLA	
26	ITA 192/AGR/2025	2016-17	[D] AMIT SHUKLA	
27	ITA 199/AGR/2025	2012-13	[A] GANGADHAR	
28	ITA 198/AGR/2025	2014-15	[A] JAY SINGH	
29	ITA 200/AGR/2025	2013-14	[A] JAY SINGH	
30	ITA 201/AGR/2025	2014-15	[A] JAY SINGH	
31	ITA 202/AGR/2025	2011-12	[A] RENU GOYAL	
32	ITA 203/AGR/2025	2021-22	[A] HARIOM	
33	ITA 206/AGR/2025	2013-14	[A] OM PRAKASH BANWANI	
34	ITA 207/AGR/2025	2017-2018	[A] CHANDER SEKHAR PAHARIYA	
35	ITA 210/AGR/2025	2022-23	[D] DHARMENDRA SHARMA	
36	ITA 213/AGR/2025	2016-17	[A] NEETA AGARWAL	
37	ITA 266/AGR/2025	2023-24	[A] BHARTIYA SADBHAWNA MANCH	
38	ITA 267/AGR/2025	2023-24	[A] BHARTIYA SADBHAWNA MANCH	

CAUSE LIST OF DB BENCH FOR 19-AUGUST-2025 (TUESDAY)
BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER
IN VIRTUAL HEARING

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
39	ITA 251/AGR/2025	2018-2019	[A] HMA AGRO INDUSTRIES LIMITED	
40	ITA 300/AGR/2025	2019-20	[D] HMA AGRO INDUSTRIES LIMITED	
41	ITA 301/AGR/2025	2021-22	[D] HMA AGRO INDUSTRIES LIMITED	
42	ITA 302/AGR/2025	2022-23	[D] HMA AGRO INDUSTRIES LIMITED	
43	ITA 303/AGR/2025	2023-24	[D] HMA AGRO INDUSTRIES LIMITED	
44	ITA 317/AGR/2025	2014-2015	[A] BANARSI LAL	
45	ITA 319/AGR/2025	2010-11	[A] RAM NARESH	
46	ITA 320/AGR/2025	2019-20	[A] ANJU AGARWAL	
47	ITA 321/AGR/2025	2019-20	[A] SOMENDRA PACHAURI	

[Signature]
Assistant Registrar
08-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, AGRA

CAUSE LIST OF SMC BENCH FOR 19-AUGUST-2025 (TUESDAY)
BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER
IN VIRTUAL HEARING

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 249/AGR/2024	201718	[A] RAKHI AGARWAL	
2	ITA 433/AGR/2024	2012-13	[A] RADHIKA GARG	
3	ITA 449/AGR/2024	2021-22	[A] RAKESH KUMAR	
4	ITA 101/AGR/2025	2011-12	[A] ANIL KUMAR AGARWAL	
5	ITA 139/AGR/2025	2010-11	[A] GAYATRI	
6	ITA 153/AGR/2025	2011-12	[A] OM PRAKASH	
7	ITA 155/AGR/2025	2020-21	[A] SUMIT KUMAR	
8	ITA 177/AGR/2025	2017-18	[D] AMIT SHUKLA	
9	ITA 208/AGR/2025	2010-11	[A] PRAVEEN SAXENA	
10	ITA 211/AGR/2025	2017-18	[A] PANKAJ VARSHNEY	
11	ITA 212/AGR/2025	2011-12	[A] DORI LAL VERMA	
12	ITA 214/AGR/2025	2013-14	[A] SONY RESIDENCY PRIVATE LIMITED	
13	ITA 315/AGR/2025	2023-24	[A] RAMBALRAAM CHAINSS PRIVATE LIMITED	
14	ITA 316/AGR/2025	2010-11	[A] SHREE NARAYAN BUILT UP INDIA PRIVATE LIMITED	
15	ITA 318/AGR/2025	2014-15	[A] SHIVA PRESERVATION PRIVATE LIMITED	

[Signature]
Assistant Registrar
08-Aug-2025

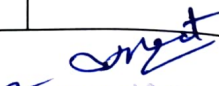
INCOME TAX APPELLATE TRIBUNAL, AGRA

CAUSE LIST OF DB BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

**BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER**

IN VIRTUAL HEARING

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 265/AGR/2014	2009-10	[D] NIKHIL HOMES P LTD	
2	ITA 215/AGR/2015	2008-09	[A] NIKHIL HOMES P LTD	
3	ITA 299/AGR/2015	2008-09	[D] NIKHIL HOMES P LTD	
4	ITA 102/AGR/2025	2022-23	[D] BHARAT VARSHNEY	
5	ITA 63/AGR/2025	2020-21	[A] AL HAMD AGRO FOOD PRODUCTS PVT LTD	
6	ITA 142/AGR/2025	2018-19	[A] AL HAMD AGRO FOOD PRODUCTS PVT LTD	
7	ITA 144/AGR/2025	2018-19	[A] AL HAMD AGRO FOOD PRODUCTS PRIVATE LIMITED	
8	ITA 151/AGR/2025	2018-19	[A] SIMRAH BUILDERS	
9	ITA 217/AGR/2025	2017-18	[A] MADHURI JAISWAL	
10	ITA 218/AGR/2025	2017-18	[A] MUKESH KUMAR	
11	ITA 219/AGR/2025	2017-18	[A] MUKESH KUMAR	
12	ITA 220/AGR/2025	2016-17	[A] S S MEMORIAL SHIKSHAN SAMAJ SEWA SANSTHAN	
13	ITA 221/AGR/2025	2015-16	[A] MOHAR SINGH RAJPUT	
14	ITA 224/AGR/2025	2018-19	[A] SH. VIRENDRA KUMAR JAIN	
15	ITA 225/AGR/2025	2014-15	[A] DWARIKADHISH SHEETGRAH PRIVATE LIMITED	
16	ITA 243/AGR/2025	2014-15	[A] INDER MALHOTRA	
17	ITA 244/AGR/2025	2015-16	[A] INDER MALHOTRA	
18	ITA 245/AGR/2025	2016-17	[A] INDER MALHOTRA	
19	ITA 246/AGR/2025	2017-18	[A] SUDHIR CHAUDHRY	
20	ITA 270/AGR/2025	2021-2022	[A] MAHAVIR POLYPLAST PRIVATE LIMITED	
21	ITA 274/AGR/2025	2017-18	[A] LIONS CLUB GUNA CITY PARMARTHAK NIYAS	
22	ITA 296/AGR/2025	2020-21	[D] M/S FEDERAL AGRO INDUSTRIES PVT. LTD.	
23	ITA 297/AGR/2025	2022-23	[D] M/S FEDERAL AGRO INDUSTRIES PVT. LTD.	
24	ITA 298/AGR/2025	2023-24	[D] M/S FEDERAL AGRO INDUSTRIES PVT. LTD.	
25	ITA 299/AGR/2025	2022-23	[D] M/S. UNITED FARM PRODUCT PRIVATE LIMITED	
26	ITA 324/AGR/2025	2015-16	[A] VEENA SINGH	
27	ITA 325/AGR/2025	2019-20	[D] M/S GHANARAM INFRAENGINEERS PVT. LTD.	
28	ITA 326/AGR/2025	2020-21	[D] M/S GHANARAM INFRAENGINEERS PVT. LTD.	
29	ITA 327/AGR/2025	2021-22	[D] M/S GHANARAM INFRAENGINEERS PVT. LTD.	
30	ITA 328/AGR/2025	2022-23	[D] M/S GHANARAM INFRAENGINEERS PVT. LTD.	
31	ITA 329/AGR/2025	2016-17	[A] MAA KAILADEVI OIL INDUSTRIES	
32	ITA 330/AGR/2025	2015-16	[A] VISHWAMBHAR DAYAL AGARWAL	
33	ITA 333/AGR/2025	202021	[A] ROGI KALYAN SAMITI CIVIL ASPATAL MORAR	


 सहायक पंजीकर
 Assistant Registrar
 08-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, AGRA

CAUSE LIST OF SMC BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER

IN VIRTUAL HEARING

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 16/AGR/2025	2017-18	[A] MANJU AGARWAL	
2	ITA 45/DDN/2025	2017-18	[A] RAM SINDOOR (TRANSFER)	
3	ITA 51/AGR/2025	2009-10	[A] MADAN LAL TOMAR	
4	ITA 85/AGR/2025	2011-12	[A] RAMESHWAR DAYAL, JAIPUR	
5	ITA 128/AGR/2025	2015-16	[A] RUBY JAIN	
6	ITA 215/AGR/2025	2013-14	[A] SONY RESIDENCY PRIVATE LIMITED	
7	ITA 216/AGR/2025	2011-12	[A] KRIPA RAM VYAS	
8	ITA 222/AGR/2025	2012-13	[A] AMIT MAHESWARI	
9	ITA 226/AGR/2025	2019-20	[A] SHEELA DEVI	
10	ITA 227/AGR/2025	2015-16	[A] LIPI JAIN FAMILY TRUST	
11	ITA 322/AGR/2025	2017-18	[A] LATE SHRI RAM BABU GUPTA	
12	ITA 323/AGR/2025	2011-12	[A] PANKAJ SUJORIA	
13	ITA 331/AGR/2025	2012-13	[A] DEEPENDRA KUMAR	
14	ITA 332/AGR/2025	2018-19	[A] HARENDRA SHARMA	


Assistant Registrar
08-Aug-2025
Income Tax Appellate Tribunal
Agra

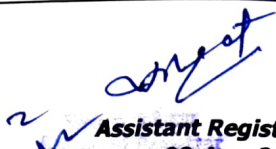
INCOME TAX APPELLATE TRIBUNAL, AGRA

CAUSE LIST OF DB BENCH FOR 21-AUGUST-2025 (THURSDAY)

BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER

IN VIRTUAL HEARING

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 30/AGR/2016	2010-11	[A] GRAM VIKAS KALYAN SANSTHAN	
2	ITA 245/AGR/2017	2012-13	[D] HARDAYAL CHARITABLE & EDUCATIONAL TRUST	
3	ITA 246/AGR/2017	2012-13	[D] HARDAYAL CHARITABLE AND EDUCATIONAL TRUST	
4	ITA 128/AGR/2021	2012-13	[A] GARRISON EMGOMEER (E/M) AIR FORCE STATION	
5	ITA 129/AGR/2021	2012-13	[A] GARRISON EMGOMEER (E/M),AIR FIRCE STATION	
6	ITA 130/AGR/2021	2012-13	[A] GARRISON ENGINEER (E/M) AIR FORCE STATION	
7	ITA 131/AGR/2021	2012-13	[A] GARRISON ENGINEER (E/M)	
8	ITA 132/AGR/2021	2013-14	[A] GARRISON ENGINEER (E/M)	
9	ITA 133/AGR/2021	2013-14	[A] GARRISON ENGINEER (E/M)	
10	ITA 134/AGR/2021	2013-14	[A] GARRISON ENGINEER(E/M)	
11	ITA 135/AGR/2021	2013-14	[A] GARRISON ENGINEER (E/M)	
12	ITA 99/AGR/2022	2017-18	[A] GANPATI INFRASTRUCTURE DEVELOPMENT COMPANY LTD.	
13	ITA 561/AGR/2024	2015-16	[A] SHRI PRAVEEN SHIVHARE	
14	ITA 64/AGR/2025	2020-21	[A] GINNI FILAMENTS LTD.	
15	ITA 209/AGR/2025	2010-11	[A] PRAVEEN SAXENA	
16	ITA 228/AGR/2025	2016-17	[A] MR.SHAILENDRA KUMAR	
17	ITA 229/AGR/2025	2016-17	[A] MR.SHAILENDRA KUMAR	
18	ITA 230/AGR/2025	2018-19	[A] AJAY KUMAR AGARWAL	
19	ITA 232/AGR/2025	2022-23	[A] DHARMENDRA SHARMA	
20	ITA 233/AGR/2025	2019-20	[A] MAHESH KUMAR SHARMA	
21	ITA 235/AGR/2025	2018-19	[A] MAYA SHIKSHAN PASHISHAN SANSTHAN	
22	ITA 239/AGR/2025	2017-18	[A] RAKESH KUMAR SHARMA	
23	ITA 290/AGR/2025	2016	[D] GUNJAN GUPTA BATRA	
24	SA 2/AGR/2025	2010-11	[A] AJIT SINGH	
25	ITA 263/AGR/2025	2010-11	[A] AJIT SINGH	


Assistant Registrar
08-Aug-2025

Income Tax Appellate Tribunal
Agra Bench, Agra

INCOME TAX APPELLATE TRIBUNAL, AGRA

CAUSE LIST OF SMC BENCH FOR 21-AUGUST-2025 (THURSDAY)

BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER

IN VIRTUAL HEARING

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 223/AGR/2025	2010-11	[A] ARVIND KUMAR	
2	ITA 231/AGR/2025	2019-2020	[A] MANOJ KUMAR AGARWAL	
3	ITA 234/AGR/2025	2017-18	[A] NAGENDRA SINGH	
4	ITA 236/AGR/2025	2017-18	[A] VINOD KUMAR	
5	ITA 237/AGR/2025	2018-19	[A] JOURA CO-OPERATIVE MARKETING SOCIETY LIMITED	
6	ITA 238/AGR/2025	2015-16	[A] RANVEER SINGH	
7	ITA 248/AGR/2025	2012-2013	[A] BHAGVAN DAS	
8	ITA 259/AGR/2025	2012-2013	[A] BHAGVAN DAS L/H SHRI GAURI SHANKER	
9	ITA 260/AGR/2025	2012-2013	[A] BHAGVAN DAS L/H SHRI GAURI SHANKER	
10	ITA 261/AGR/2025	2011-12	[A] BABOO LAL NIMORIA	
11	ITA 264/AGR/2025	2011-2012	[A] GIREESH CHANDRA	
12	ITA 265/AGR/2025	2017-18	[A] BRIJESH CHANDRA	
13	ITA 277/AGR/2025	2009-10	[A] C NITS DEVELOPERS AND COLONISERS	
14	ITA 281/AGR/2025	2016-17	[A] TULSI RAM SINGH	
15	ITA 288/AGR/2025	2011-2012	[A] SOMDUTT BANSAL	


Assistant Registrar
08-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, AGRA**CAUSE LIST OF DB BENCH FOR 22-AUGUST-2025 (FRIDAY)****BEFORE HON'BLE M BALAGANESH, ACCOUNTANT MEMBER
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER****IN VIRTUAL HEARING**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	MA 7/AGR/2014	2009-10	[A] SH. PREM KUMAR KHOKHA	
2	MA 7/AGR/2019	2012-13	[A] RAKESH AGARWAL	
3	MA 2/AGR/2021	2011-12	[A] M/S MAHASRAJA AGRASEN SEWA SADAN	
4	MA 3/AGR/2021	2012-13	[A] M/S MAHARAJA AGRASEN SEWA SADAN	
5	MA 1/AGR/2022	2011-12	[D] JHANSI DEVELOPMENT AUTHORITY	
6	MA 2/AGR/2022	2012-13	[D] JHANSI DEVELOPMENT AUTHORITY	
7	MA 3/AGR/2022	2013-14	[D] JHANSI DEVELOPMENT AUTHORITY	
8	MA 4/AGR/2022	2010-11	[D] JHASI DEVELOPMENT AUTHORITY	
9	MA 5/AGR/2022	2010-11	[D] JHANSI DEVELOPMENT AUTHORITY	
10	MA 6/AGR/2022	2009-10	[D] AGRA DEVELOPMENT AUTHORITY	
11	MA 7/AGR/2022	2009-10	[D] M/S AGRA DEVELOPMENT AUTHORITY	
12	MA 8/AGR/2022	2010-11	[D] AGRA DEVELOPMENT AUTHORITY	
13	MA 9/AGR/2022	2011-12	[D] AGRA DEVELOPMENT AUTHORITY	
14	MA 2/AGR/2024	2017-18	[D] AMIT KUMAR GUPTA, MAINPURI	
15	MA 1/AGR/2025	2012-13	[A] BUNDELKHAND ISPAT MELTING PVT. LIMITED	
16	MA 3/AGR/2025	2011-12	[A] SHIV KUMAR MISHRA	
17	MA 4/AGR/2025	2012-13	[A] SHIV KUMAR MISHRA	
18	MA 5/AGR/2025	2017-18	[A] SHANTI DEVI KUSHWAHA	
19	MA 6/AGR/2025	2012-13	[A] NEMI CHAND	
20	MA 7/AGR/2025	2017-18	[A] AJEET PRATAP SINGH LEGAL HEIR OF DEVENDRA SINGH JADON	
21	MA 8/AGR/2025	2014-2015	[A] SADHANA GUPTA	
22	MA 9/AGR/2025	2015-2016	[A] SADHANA GUPTA	
23	MA 10/AGR/2025	2016-17	[A] SADHANA GUPTA	
24	MA 11/AGR/2025	2018-19	[A] ANSHU GARG	


Assistant Registrar
08-Aug-2025